

elect, in such manner as directed by the Chairman, one Member from amongst the Members of the House to be a member of the Council of the National Institutes of Food Technology, Entrepreneurship and Management, constituted under the said Act.”

The question was put and the motion was adopted.

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: Hon. Members, taking note of the non-availability of some Members in the panel, the following hon. Members are nominated to the panel of Vice-Chairpersons:-

1. Shri Pramod Tiwari
2. Dr. Sangeeta Balwant
3. Shrimati Dharmshila Gupta
4. Shrimati Maya Naroliya

Hon. Members, ten notices have been received under Rule 267.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. DEPUTY CHAIRMAN : The notices of Shri Sukhendu Sekhar Ray, Shrimati Mausam B Noor, Ms. Sushmita Dev, Shri Pramod Tiwari have demanded discussion over the alleged lapse of Election Commission in issuance of multiple duplicate electors photo identity card across the States. The notices of Shri P. Wilson, Dr. V. Sivadasan have demanded discussion over the concerns regarding upcoming delimitation exercise to Southern States. The notice of Shri Samik Bhattacharya demands discussion over increasing instances of atrocities against SCs, STs and OBCs in the State of West Bengal. The notice of Shri Sandosh Kumar P demands discussion over adverse impact on account of the deal of two Indian telecom companies with Starlink. The notice of Shri Sanjay Singh demands discussion over the increase in crimes and deteriorating law and order situation in Delhi. The notice of Shri Haris Beeran demands discussion over the increasing instances of drug addiction amongst youth and students in the State of Kerala.